

MINISTRY OF MINORITY AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 2942
TO BE ANSWERED ON 03.08.2016

Hostels for Minority Students

2942. SHRI ANOOP MISHRA:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether the Government proposes to accord priority to minority students specially girls in providing hostel facilities in various States including Madhya Pradesh;
- (b) if so, the details thereof;
- (c) the number of hostels in various States including Madhya Pradesh and the number of hostels for the girl students, State-wise;
- (d) the number of estimated additional requirement of such hostels in the country in view of the demand of such hostels; and
- (e) the details of such hostels available in the country including Madhya Pradesh for the students of the Muslim community, State-wise?

ANSWER

**MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF MINORITY
AFFAIRS
(SHRI MUKHTAR ABBAS NAQVI)**

(a) & (b): The Multi-sectoral Development Programme (MsDP), a Centrally Sponsored Scheme, is being implemented by Ministry of Minority Affairs with an aim to provide Socio-economic infrastructure and Basic amenities for uplifting the quality of life of Minorities. Creation of infrastructure for education purpose including hostels is a priority under MsDP. However State Governments/UTs Administration propose the projects as per their requirement and felt need for consideration under MsDP.

(c): The number of hostels including girls hostels in various States including Madhya Pradesh approved under MsDP are at Annexure-I. In Madhya Pradesh 7 hostels for Girls Students have been approved under MsDP.

(d). Construction of hostels are considered on the basis of the proposals received from States/UTs. At present, no proposal for sanctioning of hostels as additional requirement is pending in Ministry.

(e). As per guidelines, running and maintenance of assets created under MsDP including Hostels is responsibility of State Government/UT. Hostels are not approved for a particular community. However, it is situated at a location which has substantial minority population so that maximum benefit goes to the Minority communities including Muslims.

ANNEXURE-I

ANNEXURE REFERRED IN REPLY TO PART (c) OF LOK SABHA UNSTARRED QUESTION NO. 2942 ASKED BY SHRI ANOOP MISHRA, MEMBER OF PARLIAMENT REGARDING “HOSTELS FOR MINORITY STUDENTS”.

S.No.	State	No. of Hostels
1	Uttar Pradesh	35
2	West Bengal	243
3	Assam	81
4	Bihar	67
5	Manipur	58
6	Haryana	5
7	Jharkhand	21
8	Uttarakhand	2
9	Maharashtra	22
10	Karnataka	84
11	Andaman & Nicobar Island	0
12	Odisha	5
13	Meghalaya	12
14	Kerala	0
15	Mizoram	9
16	Jammu & Kashmir	10
17	Delhi	0
18	Madhya Pradesh	7
19	Sikkim	0
20	Arunachal Pradesh	201
21	Andhra Pradesh	13
22	Telagana	46
23	Punjab	0
24	Rajasthan	7
25	Gujarat	0
26	Chhattisgarh	3
27	Tripura	8